है। इस प्रोजेक्ट का ग्राबजेक्ट यह था कि उस में जो प्रोडक्शन होगा, वह एक्सपर्ट ओरियन्टेड होगा। मैं माननीय मंत्री जी से यह जानना चाहता हूं कि उस का जो मकसद था, वह पूरा हो रहा है या नहीं और डाइंग प्लान्ट बनने की वजह से क्या वीवर्स की प्रोडक्शन ने सफर किया है?

श्री जार्ज फर्नान्डीस : अध्यक्ष महोदय, इस प्रोजेक्ट को भले ही 1975 में सैंकशन किया गया हो लेकिन इस पर अमल करने का काम 1977 में शुरू हुआ था। तब से जिस रफ़्तार से यह काम होना चाहिए था, उस रफ़्तार से नहीं हुआ है, यह बात सही है। हम राज्य सरकार से इस मामले में सम्पर्क में हैं और इस काम में गति लाने की दृष्टि से कदम बढ़ा रहे हैं।

श्री दुर्गा चन्द : मैं माननीय मंत्री जी से यह जानना चाहूंगा कि इस इन्टेंसिव हैन्डलूम डेवलेपमेंट प्रोजेक्ट के जो ग्राबजेक्टिब्ज थे, उन मे कितने वीवर्स को आप ने एम्लायमेंट प्रोवाइड करने का टार्गेट बनाया था और उस में से कितनों को आप ने काम पर लगाया है? कितने लूम्स का टार्गेट था और कितने लगे?

श्री जार्ज फर्नान्डीस इस में हिमाचल प्रदेश के जिलो में 3,000 लोगों को काम में लगाने की योजना थी। पहले वर्ष 200 लूम्स लगाने चाहिए थे लेकिन लूम्स लगे कुल 63, और दूसरे वर्ष में अभी तक जो काम हुआ है, उस में 228 लूम्स लगे है और जहां तक ट्रेनिंग का सवाल है, मैं ने पहले ही बता दिया कि कितने लोगों को अभी तक ट्रेनिंग दी गई। चम्बा, कांगड़ा, मण्डी और शिमला में कुल मिला कर 64 लोगों को अभी तक ट्रेनिंग दी गई है।

मैं ने पहले ही बताया है कि इस काम में काफी देरी हुई है और जिस गति से यह बढ़ना चाहिए था, वह नहीं बढ़ा है। इस को दुरुस्त करने का हम काम करेंगे।

SHRI RANJIT SINGH: According to the Minister the construction of the dye-cum-finishing plant has been handled over to the Mineral Industrial Devlopment Corporation. I would like to know from Minister whether the Government of India has got the information from the State Government whether there is target date by which the construction will be over.

SHRI GEORGE FERNANDES: We are hoping that this Corporation will start this work shortly. The State Government is on this job?

Setting up of Cement Factory in A.P. State

*963. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Andhra Pradesh State Government have recommended the proposal of Coromandal Fertilizer and Orient Paper Mills to set up a cement factory; and

(b) if so, whether the Government has approved the proposal?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes, Sir,

(b): The letters of intent to M/s. Orient Paper Mills and M/s. Coromandal Fertilizer were issued on 6th May, 1978 and 23rd March, 1979 respectively.

SHRI P. RAJAGOPAL NAIDU: May I know the estimate of the plant and the progress made so far?

SHRI GEORGE FERNANDES: I will need notice for that. If you want to know the exact estimates of each of these plants—both are in the private

sector—and the progress made also, we will have to get the information from the concerned units

SHRI P RAJAGOPAL NAIDU What is the estimate of production?

SHRI GEORGE FERNANDES The Orient Paper Mills has a production capacity of 9 lakh tonnes and the Coromandal Fertiliser plant has also a capacity of 9 lakh tonnes Normally for a plant of this nature, the total investment will be in the neighbourhood of Rs 55 crores

SHRI DARUR PULLAIAH In view of the fact that raw materials are available in large quantity in Rayalseema in Andhra Pradesh, particularly in Anantapur and Cuddappah districts I would like to know what steps have been taken by the Government to locate the cement factories in this region Whatever projects have been sanctioned they have not been commenced I would like to know whether this Projects is going to be located

MR SPEAKER It does not arise

SHRI DARUR PULLAIAH How? It is also in Andhra Pradesh Rayalseema is a part of Andhra Pradesh

MR SPEAKER I know that

SHRI DARUR PULLAIH I would like to know from the Minister whether this Project, is going to be located in this region

SHRI GEORGE FERNANDES The Orient Paper Mills Project is going to be located in Asifabad in Adilabad district and the Coromandal Fertilizer Plant is going to be located in Kalamalla in Cuddappah district

श्री हुकम चन्द कछवाय : मैं माननीय मंत्री जी से जानना चाहता हूं कि क्या यह बात सही है कि जिन कारखानों या उद्योगों के लिए आप आज्ञापत्र देते हैं, उनको लगाने मे वित्त निगम की ओर से पैसे की व्यवस्था रने मे काफी दिक्कत होती है? आज जो देश में बड़े सीमेंट प्लांट चल रहे हैं, वे छोटे मिनी सीमेंट प्लाटस् का निर्माण करते हैं। उनके लगातार दाम बढ़ते जा रहे है, बड़ी तेजी से दाम बढ़ते जा रहे है, दो-दो, तीन-तीन लाख रुपये दाम बढते जा रहे है । इस का मूल कारण है कि उनकी साठगाठ वित्त निगम से है । इसीलिए पैसे की व्यवस्था नही की जा रही है । जिनको आपने आशयपत्र दिये है उन सब के सामने मूल समस्या यह है कि पैसे की व्यवस्था नही हो रही है और वे इसी कारण खत्ते मे पडे है ।

MR SPEAKER This is a general question

श्री हुकम चन्द कछवाय अध्यक्ष महोदय, आप मेरे प्रश्न को समझिये । उनके सामने मूल समस्या पैसे की है ।

MR SPEAKER Mr Minister, have you got any answer to this question? It does not arise

(Interruptions)

श्री नाथू सिंह अध्यक्ष महोदय, श्री संजय गाधी के इशारे पर यहा तोड फोड क गयी है । देश मे अराजकता की स्थिति पैदा की गयी है ।

(Interruptions) **

MR SPEAKER Short Notice Question

SHRI MALLIKARJUN Sir, they have been demonstrating peacefully and democratically They have been beaten up

SHRI K LAKKAPPA We have given notices of adjournment motions regarding this (Interruptions) We have given adjournment motions

(Interruptions)

MR. SPEAKER: Order please. I have received two Adjournment Motions ....

SHRI JYOTIRMOY BOSU: There is a Short Notice Question.

MR. SPEAKER: As I have said, there are two Adjournment motions, each contradicting the other. There are number of Calling Attention Notices and other motions. I have called for urgent facts from the Government and I am going to decide in the course of the day in what form it can come, what motion can come, in what way it can be taken up tomorrow. It will come up tomorrow in one form or the other. In what form it will come will be decided in the course of the day.

श्री माधू सिंह : इस पर हमें डिसकशन चाहिये। अराजकता की स्थिति पैदा कर दी गई है।

SHRI JYOTIRMOY BOSU: Kindly read out the text of the adjournment motion. I have given an Adjournment motion. (*Interruptions*)

SHRI SAUGATA ROY: What is this, Sir?

SHRI JYOTIRMOY BOSU: After the Short Notice Question is over, you can read out the Adjournment motion. Let us now go to the Short Notice Question please.

MR. SPEAKER: I have already said that.

श्री राज नारायण : मेरा एक नन्हा सा व्यवस्था का प्रश्न है।

SHRI K. LAKKAPA: I rise on a point of order.

MR. SPEAKER: Now, Shri Jyotirmoy Bosu. Short Notice Question.

SHRI SAUGATA ROY: Your direction is very wrong, Sir. You should not have interrupted Question Hour by making the statement ....

SHORT NOTICE QUESTION

Shri Biral's Speech Re: Ignoring Government's Decisions and Policies

4. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to state:

(a) whether he has gone through the speech made by industrialist Shri G. D. Birla in which he has encouraged his fellow industrialists to ignore Government's decision and policies based on planning;

(b) whether it does mean encouraging them to produce more than registered licenced and installed capacity in defiance of Government orders;

(c) whether it constitutes a punishable offence or not; and

(d) if so, the reaction of Government and action taken in this regard?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (d). A Statement is laid on the Table of the House.

Statement

Government have gone through the speech made by Shri G. D. Birla on April, 1 1979 in New Delhi at a luncheon session of the 52nd Annual General Meeting of the Federation of Indian Chambers of Commerce and Industry. Shri Birla has exhorted the businessmen to produce more and that irrespective of what is happening in Delhi they should go ahead.

So far as industrial undertakings which are required to obtain industrial licences under the provisions of the Industries (Development and Regulation) Act for setting up productive capacity in any scheduled industry are concerned, necessary approvals